

Nalgonda, Medak, Mahbubnagar, Karimnagar, Warangal, Khammam, Chittoor, Anantapur, Kurnool and Nizamabad

The major concession offered by them are (i) loan at low rate of interest (ii) extension of initial moratorium in the repayment of loan (iii) longer amortisation period for loans (iv) reduced margin of security (v) acceptance of smaller contributions from the promoters (vi) lesser commission on underwriting of shares and debentures and (vii) lesser commission charges by the Corporations etc. for their services. In addition, it has been decided that the Central Government would subsidise industrial units set up in the backward areas in response to this scheme to the extent of one-tenth of the total capital cost for projects costing up to Rs. 50 lakhs both in the private and public sectors. In the case of projects involving larger capital outlay, the grant of subsidy would be considered on merits. This subsidy will be available to two districts in Andhra Pradesh which have yet to be selected.

Land Under Pochampad Project in Andhra Pradesh

3319. SHRI GANGA REDDY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the number of villages, land and families coming under submergence of Pochampad Project in Andhra Pradesh ;

(b) how much land is proposed to be given free and how much land on payment to each displaced person ; and

(c) whether Government lands are available and if not, whether there is any proposal to acquire private 'Patta' lands which will be irrigated by this project, for distribution to the displaced persons ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) The Government of Andhra Pradesh have reported the following particulars about the sub-

mergence area of Pochampad project :

No. of villages to be fully submerged.	38.
No. of villages to be partially submerged.	9.
No. of villages in which lands will be partially submerged.	35.
Land submerged.	83,000 acres.
No. of families affected.	18,300

(b) Land equivalent to submerged area, subject to a maximum of 5 acres dry or 2 acres wet will be assigned to each family free of cost. In addition, house sites will be assigned free of cost in rehabilitation Centres. No further assignment is to be made even on payment of market value.

(c) The State Government have intimated that only Government lands, other waste or forest, will be assigned. The State Government have no proposal for acquiring private patta lands.

Express Trains between Manmad and Bombay

3320. SHRI Z. M. KAHANDOLE : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government propose to start an Express train between Manmad and Bombay considering the heavy traffic on this section ;

(b) whether there is any proposal to have soli link between Poona and Nasik and between Trimbak and Nasik ; and

(c) if so, when the above proposals are likely to be implemented ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No.

(b) No.

(c) Does not arise.